

Pool for Public Distribution System by the various States/Union Territories has varied between 78% to 89%. During the current year, upto October, 1991, based on provisional figures of lifting, it come to 84%. Such a gap between allotments and lifting cannot be termed as wide. The lifting against monthly allocations is dependent on various factors, such as local production, price differential between the prices at the Fair Price Shops and the open market, consumers' preference for specific variety or quality of grains, period of the year etc.

[*Translation*]

**Setting up of Industrial Growth Centre
in Sonapat, Haryana**

2053. SHRI DHARAMPAL SINGH MALIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up an Industrial Growth Centre in the industrially backward district of Sonapat in Haryana; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) No, Sir.

(b) Does not arise.

[*English*]

**Allotment of Flats to Registrants of
1979 Scheme**

2054. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether previously DDA flats had been allotted on monthly hire-purchase basis;

if so, when that policy was changed and the reasons thereof;

(b) whether the allotment of flats under New Pattern Scheme, 1979 has been delayed;

(c) if so, the reasons thereof; and

(d) the number of times the policies regarding allotment of flats, their sale etc. were changed by the DDA and the reasons for doing so and how did the same affect the registrants of 1979 scheme and the corrective measures taken or proposed to be taken to ensure early allotment of flats to registrants?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUN-ACHALAM): (a) Under the New Pattern Scheme, 1979 all flats under Janta category are allotted on hire purchase basis, 75% of LIG flats are allotted on hire purchase basis and 25% on cash down basis 50% of MIG flats are allotted on hire purchase basis and 40% on cash down basis.

(b) Yes, Sir.

(c) Due to non availability of land and basic infrastructural facilities.

(d) The provisions contained in the 1979, New Pattern scheme brochure have not been flotted/changed to the disadvantage of the registrants.

DDA has formulated concrete plans to allot flats to the remaining registrants of the scheme during the 8th plan period subject to availability of land and infrastructural services.

Encouragement to Small Scale Industrial Units

2055. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the small scale industrial units are proposed to be encouraged to widen its scope to meet the needs of consumer goods in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN):(a) and (b). The policy measures for Promoting and Strengthening Small, Tiny, and Village Enterprises laid in Parliament on 6.8.1991 are intended to impart more vitality and growth impetus to small Scale Units including consumer goods industries.

Industries Set up in Western Maharashtra

2056. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the programme for industrialisation in the backward region especially in western Maharashtra is not upto the target fixed for the Seventh Five Year Plan;

(b) if so, the details of the industries set up in the western region of Maharashtra during the last three years; and

(c) the details of schemes for setting up industries during the next two years?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ):(a) No target was set for industrial development of the backward region especially in western Maharashtra.

(b) and (c). Do not arise.

Filling up of SC/ST Vacancies in Ministry of Industry

2057. SHRI KISHAN DUTT SULTANPURI: Will the PRIME MINISTER be pleased to state:

(a) the backlog of vacancies of posts reserved for Scheduled Castes and Scheduled Tribe candidates, both in the category of officers and other categories in the Ministry of Industry in the beginning of 1991;

(b) the progress made in filling up the reserved posts during the last three months; and

(c) when the remaining reserved posts are expected to filled up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). The backlog of vacancies of posts reserved for Scheduled Castes and Scheduled Tribes, as per figures available upto 31.3.1990, are:-

	SC	ST
Group 'A'	33	22
Group 'B'	39	33
Group 'C'	122	119
Group 'D'	18	19
Total	212	+ 193 = 405

Government periodically conducts Special Recruitment Drives to fill up direct recruitment vacancies for Scheduled Castes and Scheduled Tribes.

Action has also been taken in consultation with State Governments with large SC/ST population to identify eligible and suitable candidates for filling up these vacancies. As